

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :08/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0809-AT11.00AM-11.05A.M.**

**46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM**

1	SEBI Appeal	217/2023	SHALOMIBEN ANILBHAI BARIYA AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0000171/2023		
Sub Matter(Disposed) :		Misc. Application/0000172/2023		
	SEBI Appeal	218/2023	MR. KIRITBHAI SHANTILAL SHAH AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0000178/2023		
Sub Matter(Disposed) :		Misc. Application/0000179/2023		
	SEBI Appeal	219/2023	SHALOMIBEN ANILBHAI BARIYA AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0000253/2023		
Sub Matter(Disposed) :		Misc. Application/0000254/2023		
	SEBI Appeal	220/2023	MR. KIRITBHAI SHANTILAL SHAH AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0000255/2023		
Sub Matter(Disposed) :		Misc. Application/0000256/2023		

**370-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT11.06AM**

2	SEBI Appeal	731/2023	Niraj Damani Vs. SEBI	R.A. Dhoot And Co.
Sub Matter :		Misc. Application/0000969/2023		
Sub Matter :		Misc. Application/0000970/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	SEBI Appeal	732/2023	Gitesh Tikmani HUF Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0000973/2023		
	Sub Matter :	Misc. Application/0000974/2023		
4	SEBI Appeal	733/2023	Vipul Pushpavadan Shah Vs. SEBI	Appellant in Person
5	SEBI Appeal	734/2023	Shah Pravin Trikamal HUF Vs. SEBI	Mindspright Legal
6	SEBI Appeal	735/2023	Rajnikant Raichand Thakkar Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001030/2023		
7	SEBI Appeal	736/2023	Om Prakash Modani Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001015/2023		
8	SEBI Appeal	737/2023	Ankit Garg HUF Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001025/2023		
	Sub Matter :	Misc. Application/0001024/2023		
9	SEBI Appeal	738/2023	Abhilasha Gupta Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001037/2023		
	Sub Matter :	Misc. Application/0001038/2023		
10	SEBI Appeal	739/2023	Gurmeet Singh Narang Vs. SEBI	C.A. Yash Kukreja
11	SEBI Appeal	740/2023	Ankit Modi Vs. SEBI	R.A. Dhoot And Co.
	Sub Matter :	Misc. Application/0001058/2023		
	Sub Matter :	Misc. Application/0001059/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
12	SEBI Appeal	741/2023	Shankar Barter Pvt Ltd Vs. SEBI	Anjali Agarwal adv
	Sub Matter :	Misc. Application/0001125/2023		
	Sub Matter :	Misc. Application/0001074/2023		
	Sub Matter :	Misc. Application/0001073/2023		
13	SEBI Appeal	742/2023	Om kara Enclave Pvt Ltd Vs. SEBI	Anjali Agarwal
	Misc. Application	969/2023	Niraj Damani-Exemption Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000731/2023)			
	Misc. Application	970/2023	Niraj Damani-Delay Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000731/2023)			
	Misc. Application	973/2023	Gitesh Tikmani HUF-Exemption Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000732/2023)			
	Misc. Application	974/2023	Gitesh Tikmani HUF-Delay Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000732/2023)			
	Misc. Application	1015/2023	Om Prakash Modani-Exemption Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000736/2023)			
	Misc. Application	1024/2023	Ankit Garg HUF-Exemption Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000737/2023)			
	Misc. Application	1025/2023	Ankit Garg HUF-Delay Vs. SEBI	R.A. Dhoot And Co.
	(Main Matter Number :SEBI Appeal/0000737/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1030/2023	Rajnikant Thakkar-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000735/2023)	R.A. Dhoot And Co.
	Misc. Application	1037/2023	Abhilasha Gupta-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000738/2023)	R.A. Dhoot And Co.
	Misc. Application	1038/2023	Abhilasha Gupta-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000738/2023)	R.A. Dhoot And Co.
	Misc. Application	1058/2023	Ankit Modi-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000740/2023)	R.A. Dhoot And Co.
	Misc. Application	1059/2023	Ankit Modi-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000740/2023)	R.A. Dhoot And Co.
	Misc. Application	1073/2023	Shankar Barter Pvt Ltd-Exemption Vs. SEBI (Main Matter Number :SEBI Appeal/0000741/2023)	Anjali Agarwal
	Misc. Application	1074/2023 ( /0000 )	Shankar Barter Pvt Ltd-Urgency Vs. SEBI (Main Matter Number :SEBI Appeal/0000741/2023)	Anjali Agarwal
	Misc. Application	1125/2023	Shankar Barter Pvt Ltd-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000741/2023)	Anjali Agarwal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>691-M.A.HEARING-COURTCODE-MARESTORATION-AT 11.08AM</u></b>				
14	SEBI Appeal	1010/2023	Mrs. Lakshmi Ravi-Restoration Vs. N.S.E.I.L	Global Law Partners
(Main Matter Number :SEBI Appeal/0000578/2023)				
<b><u>705-MA HEARING-COURTCODE-MAEXTENSION- AT11.04A.M</u></b>				
15	Misc. Application	1085/2023	Vusa Ravi-Extension of Time Vs. SEBI	Triad Law Chember
(Main Matter Number :SEBI Appeal/0000624/2023)				
<b><u>74-ADMISSION-COURTCODE-ZEELCONFIRMATORY-11.12A.M.</u></b>				
16	SEBI Appeal	714/2023	PUNIT GOENKA Vs. SEBI	ECONOMIC LAWS PRACTICE
Sub Matter(Disposed) : Misc. Application/0001106/2023				
<b><u>239-DISPOSAL-CODE-PREFERENTIALISSUE-AT11.20AM</u></b>				
17	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	RHP PARTNER Mr. Shiraz Rustomjee, Senior Advocate
37	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	RHP PARTNER Mr. Shiraz Rustomjee, Senior Advocate
Sub Matter : Misc. Application/0000149/2021				
Sub Matter : Misc. Application/0000191/2023				
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	PARINAM LAW ASSOCIATES
(Main Matter Number :SEBI Appeal/0000584/2020)				
	SEBI Appeal	921/2022	G.R.K. Reddy and Ors. Vs. SEBI	RHP PARTNER
Sub Matter(Disposed) : Misc. Application/0001319/2022				
Sub Matter(Disposed) : Misc. Application/0001320/2022				
Sub Matter(Disposed) : Misc. Application/0001321/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0001736/2022		
	Sub Matter :	Misc. Application/0000192/2023		
	Misc. Application	191/2023	Mr. GRK Reddy and Ors.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000584/2020)	Parinam Law Associates
	Misc. Application	192/2023	MR. G.R.K. REDDY AND ORS. -STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000921/2022)	Parinam Law Associates
<b><u>92-DISPOSAL-COURTCODE-RECOMMENDATIONS-AT11.30AM</u></b>				
18	SEBI Appeal	672/2023	HEMANT DUSAD Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000963/2023	Vikas Bengani Advocate
	SEBI Appeal	673/2023	ANSHUL AGGARWAL AND ORS. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000964/2023	Vikas Bengani Advocate
44	SEBI Appeal	674/2023	ANGAD M RATHOD Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000965/2023	Vikas Bengani Advocate
	SEBI Appeal	675/2023	JATIN MANUBHAI SHAH Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000966/2023	Vikas Bengani Advocate
	SEBI Appeal	676/2023	DAIVIK JATIN SHAH Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000967/2023	Vikas Bengani Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	677/2023	HELI JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0000968/2023		
	SEBI Appeal	679/2023	JATIN MANUBHAI SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001005/2023		
	SEBI Appeal	680/2023	DAIVIK JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001006/2023		
	SEBI Appeal	681/2023	HELI JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001007/2023		
	SEBI Appeal	682/2023	KARAVAN TRADELINK OPC PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001008/2023		
	SEBI Appeal	683/2023	ANGAD M RATHOD Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) :		Misc. Application/0001009/2023		

**95-DISPOSAL-COURTCODE-DISCLOSURESCRA-AT-11.35AM.**

19	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate  Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0001275/2022		
Sub Matter(Disposed) :		Misc. Application/0000934/2023		
Sub Matter :		Misc. Application/0001145/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1145/2023	Helios and Matheson I.T. Ltd-Delay paying cost Vs. SEBI	Nithyaesh and Vaibhav, Advocates and Advisors
(Main Matter Number :SEBI Appeal/0000112/2021)				

**216-DISPOSAL-COURTCODE-TERMINALSDISABLED-AT11.40AM**

20	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

**669-DISPOSAL-COURTCODE-MFUNITS-AT11.45AM**

21	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Amarchand Mangaldas
Sub Matter(Disposed) : Misc. Application/0000982/2021				
Sub Matter(Disposed) : Misc. Application/0001033/2022				
	Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000013/2022)				
	SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
Sub Matter : Misc. Application/0001438/2021				
Sub Matter : Misc. Application/0001439/2021				
Sub Matter : Misc. Application/0000543/2022				
Sub Matter(Disposed) : Misc. Application/0000887/2022				



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0001116/2022				
	Misc. Application	543/2022	ALLIED FINANCIALSER.PVT.LTD. ANDANR.-ADDL.DOCUMENT Vs. SEBI	Ms.Shikha Sinha, Advocate
(Main Matter Number :SEBI Appeal/0000013/2022)				
<b><u>846DISPOSAL-COURTCODE-INFIBEAMA0-11.50AM</u></b>				
22	SEBI Appeal	700/2022	SRBC AND CO. LLP Vs. SEBI	Abhimanyu Mhapankar, Advocate
Sub Matter(Disposed) : Misc. Application/0001018/2022				
<b><u>897DISPOSAL-COURTCODE-KUSHALWTM-AT11.55AM</u></b>				
23	SEBI Appeal	848/2022	Sandeep Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter : Misc. Application/0000081/2023				
	SEBI Appeal	849/2022	Manoj Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) : Misc. Application/0001143/2022				
Sub Matter : Misc. Application/0000082/2023				
	SEBI Appeal	850/2022	Pushpadevi Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) : Misc. Application/0001144/2022				
65	SEBI Appeal	851/2022	Mahendra Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) : Misc. Application/0001145/2022				
	SEBI Appeal	852/2022 ( /0000 )	Sudha Mahendra Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) : Misc. Application/0001152/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	853/2022	Namrata Sandeep Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) :		Misc. Application/0001293/2022		
Sub Matter :		Misc. Application/0000083/2023		
	Misc. Application	81/2023	SEBI-DELAY IN REPLY Vs. Sandeep Tulsiram Agarwal	THE LAW POINT  Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000848/2022)				
	Misc. Application	82/2023	SEBI-DELAY IN REPLY Vs. MANOJ TULSIRAM AGARWAL	THE LAW POINT  Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000849/2022)				
	Misc. Application	83/2023	SEBI-DELAY IN REPLY Vs. NAMRATA SANDEEP AGARWAL	THE LAW POINT  Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000853/2022)				

**765DISPOSAL-COURTCODE-RECOMMENDATIONS-AT12NOON**

<b>24</b>	Misc. Application	1289/2022	ALPESH VASANJI FURIYA AND ORS.-INTERIM RELIEF Vs. SEBI	P R Ramesh Advocate
(Main Matter Number :SEBI Appeal/0000877/2022)				
	SEBI Appeal	877/2022	ALPESH VASANJI FURIYA AND ORS. Vs. SEBI	P R Ramesh Advocate
Sub Matter :		Misc. Application/0001288/2022		
Sub Matter :		Misc. Application/0001289/2022		
Sub Matter(Disposed) :		Misc. Application/0001783/2022		

**766DISPOSAL-CODE-EJECTAAO-AT 12.05PM**

<b>25</b>	Misc. Application	1578/2022	MANJULABEN BHAVESHKUMAR RANGEE-DELAY Vs. SEBI	Jitendra Sharda Advocate
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0001030/2022)				
	SEBI Appeal	1030/2022	MANJULABEN BHAVESHKUMAR RANGEER Vs. SEBI	Jitendra Sharda Advocate
	Sub Matter :	Misc. Application/0001578/2022		
<b><u>372DISPOSAL-COURTCODE-SALEPROCEEDS-AT12.10PM</u></b>				
	Misc. Application	385/2023	HDFC BANK LTD.-DELAY Vs. NSEIL AND ORS	Wadia Ghandy and Co.
(Main Matter Number :SEBI Appeal/0000348/2023)				
26	SEBI Appeal	348/2023	HDFC BANK LTD. Vs. NSEIL AND ORS.	Wadia Ghandy and Co.
	Sub Matter :	Misc. Application/0000385/2023		
	Sub Matter :	Misc. Application/0001093/2023		
	Misc. Application	1093/2023	HDFC BANK LTD-AMENDMENT Vs. NSEIL AND ORS	WADIA GHANDY AND CO
(Main Matter Number :SEBI Appeal/0000348/2023)				
<b><u>797-DISPOSAL-COURTCODE-FUTURECONTRACTS-AT12.15PM</u></b>				
27	SEBI Appeal	472/2023	NEERU GUPTA Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000834/2023		
	SEBI Appeal	473/2023	VIRENDRA KUMAR JAIN Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	474/2023	R.K.COMMODITIES SERVICES PVT. LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	475/2023	ABHISHEK MISHRA Vs. SEBI	CA Ketan Rupani
	SEBI Appeal	476/2023	RAPID CREDIT AND HOLDINGS PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Misc. Application	679/2023	REINDUS TRADEWAY PRIVATE LTD.-INTERIM RELIEF Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000516/2023)				
	Misc. Application	681/2023	VIMUK ENTERPRISES-INTERIM RELIEF Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000517/2023)				
	Misc. Application	700/2023	SHAMUGPRIYA INTERNATIONAL PVT. LTD.-STAY Vs. SEBI	JURAL HUMANS AND ADVOCATES
(Main Matter Number :SEBI Appeal/0000518/2023)				
	SEBI Appeal	516/2023	REINDUS TRADEWAY PRIVATE LTD. Vs. SEBI	JURAL HUMANS AND ADVOCATES
Sub Matter :		Misc. Application/0000679/2023		
	SEBI Appeal	517/2023	VIMUK ENTERPRISES Vs. SEBI	JURAL HUMANS AND ADVOCATES
Sub Matter :		Misc. Application/0000681/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	518/2023	SHAMUGPRIYA INTERNATIONAL PVT. LTD. Vs. SEBI	JURAL HUMANS AND ADVOCATES
Sub Matter :		Misc. Application/0000700/2023		
	Misc. Application	834/2023	SEBI DELAY IN REPLY Vs. NEERU GUPTA	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000472/2023)				
	SEBI Appeal	586/2023	APMV STOCKS AND COMMODITIES PVT. LTD. Vs. SEBI	Chintan D Sheth, AR
Sub Matter :		Misc. Application/0001028/2023		
	SEBI Appeal	587/2023	A.G.AGRI MART PVT. LTD. Vs. SEBI	Chintan D Sheth, AR
	SEBI Appeal	657/2023	SITA RAM HUF Vs. SEBI	SAMYAK LAW FIRM
Sub Matter :		Misc. Application/0000781/2023		
	Misc. Application	781/2023	SITA RAM HUF Vs. SEBI	SAMYAK LAW FIRM
(Main Matter Number :SEBI Appeal/0000657/2023)				
	Misc. Application	1028/2023	DELAY IN REPLY Vs. APMV STOCK AND COMMODITIES PVT LTD	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000586/2023)				

**748DISPOSAL-COURTCODE-BHAGERIAAO-12.20PM**

28	SEBI Appeal	371/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2023		
Sub Matter(Disposed) :		Misc. Application/0000512/2023		
Sub Matter(Disposed) :		Misc. Application/0000552/2023		
Sub Matter :		Misc. Application/0000828/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	372/2023	SAMIR JAIN AND ANR. Vs. SEBI AND ORS.	AVP Partners
Sub Matter(Disposed) :		Misc. Application/0000513/2023		
Sub Matter(Disposed) :		Misc. Application/0000514/2023		
Sub Matter :		Misc. Application/0000553/2023		
Sub Matter :		Misc. Application/0000829/2023		
	SEBI Appeal	373/2023	TRISHLA JAIN Vs. SEBI AND ORS.	AVP Partners
Sub Matter(Disposed) :		Misc. Application/0000515/2023		
Sub Matter(Disposed) :		Misc. Application/0000561/2023		
	SEBI Appeal	374/2023	PNB FINANCE AND INDUSTRIES LIMITED AND ANR. Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000516/2023		
Sub Matter(Disposed) :		Misc. Application/0000562/2023		
Sub Matter :		Misc. Application/0000830/2023		
	SEBI Appeal	375/2023	PNB FINANCE AND INDUSTRIES LIMITED Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) :		Misc. Application/0000517/2023		
Sub Matter(Disposed) :		Misc. Application/0000518/2023		
Sub Matter(Disposed) :		Misc. Application/0000563/2023		
Sub Matter :		Misc. Application/0000831/2023		
Sub Matter :		Misc. Application/0001122/2023		
	SEBI Appeal	376/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000519/2023		
Sub Matter(Disposed) :		Misc. Application/0000520/2023		
Sub Matter(Disposed) :		Misc. Application/0000564/2023		
Sub Matter :		Misc. Application/0000832/2023		
Sub Matter :		Misc. Application/0001121/2023		
	SEBI Appeal	377/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :08/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000521/2023		
	Sub Matter(Disposed) :	Misc. Application/0000565/2023		
	SEBI Appeal	378/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000522/2023		
	Sub Matter(Disposed) :	Misc. Application/0000566/2023		
	SEBI Appeal	379/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000523/2023		
	Sub Matter(Disposed) :	Misc. Application/0000581/2023		
	SEBI Appeal	380/2023	CAMAC COMMERCIAL COMPANY LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000524/2023		
	Sub Matter(Disposed) :	Misc. Application/0000582/2023		
	SEBI Appeal	381/2023	ASHOKA VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000525/2023		
	Sub Matter(Disposed) :	Misc. Application/0000583/2023		
	SEBI Appeal	382/2023	ARTEE VINIYOGA LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000526/2023		
	Sub Matter(Disposed) :	Misc. Application/0000584/2023		
	SEBI Appeal	383/2023	COMBINE HOLDING LIMITED Vs. SEBI AND ORS.	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000527/2023		
	Sub Matter(Disposed) :	Misc. Application/0000585/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	553/2023	ASHOK DAYABHAI SHAH AND ORS.-INTERVENORS Vs. SEBI AND ORS.	JSA ADVOCATES AND SOLICITORS
(Main Matter Number :SEBI Appeal/0000372/2023)				
	Misc. Application	828/2023	SEBI AND ORS-DELAY IN REPLY Vs. SAMIR JAIN AND ANR.	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000371/2023)				
	Misc. Application	829/2023	SEBI AND ORS-DELAY IN REPLY Vs. SAMIR JAIN AND ANR.	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000372/2023)				
	Misc. Application	830/2023	SEBI AND ORS-DELAY IN REPLY Vs. PNB Finance and Industries Ltd. and Anr.	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000374/2023)				
	Misc. Application	831/2023	SEBI AND ORS-DELAY IN REPLY Vs. PNB Finance and Industries Ltd. and Anr.	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000375/2023)				
	Misc. Application	832/2023	SEBI AND ORS-DELAY IN REPLY Vs. Camac Commercial Co. Ltd.	K.ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000376/2023)				
	Misc. Application	1121/2023 ( /0000 )	CAMAC COMMERCIAL COMPANY LTD. Vs. SEBI	TRILEGAL
(Main Matter Number :SEBI Appeal/0000376/2023)				



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CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :08/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	1122/2023	PNB FINANCE AND INDUSTRIES LTD. Vs. SEBI AND ANR.	CYRIL AMARCHAND MANGALDAS

(Main Matter Number :SEBI Appeal/0000375/2023)

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29	SEBI Appeal	715/2022	MR. SANTOSH VASANT BHELEKAR Vs. SEBI AND ORS.	Smita Ranpise Advocate
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Sub Matter(Disposed) : Misc. Application/0001114/2022

Sub Matter(Disposed) : Misc. Application/0001115/2022

Sub Matter(Disposed) : Misc. Application/0000789/2023